



**CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

**CP No. 80/2021 in
OA No. 799/2020**

This the 29th day of April, 2021

(Through Video Conferencing)

**Hon'ble Justice L. Narasimha Reddy, Chairman
Hon'ble Dr. Nandita Chatterjee, Member (A)**

Dr. Binay Biswas,
S/o Late Sh. Binodbehari Biswas,
R/o CB119,
Salt Lake, Sector – 1,
Kolkata- 700064.

... petitioner

(By Advocate : Mr. Rajeev Kumar Yadav)

Versus

1. Sh. Rajesh Bhushan,
Secretary,
Ministry of Health & Family Welfare,
PMSSY Division, Room No. 318,
Indian Red Cross Society Building,
Red Cross Road,
New Delhi – 110001.
2. Sh. Deepak Khandekar,
Secretary,
Ministry of Personnel, Public Grievances & Pensions,
Department of Personnel & Training,
Secretariat of Appointments Committee of the Cabinet,
North Block,
New Delhi – 110001.
3. AIIMS-Kalyani,
Through Executive Director,
Dr. Ramji Singh,
NH-34 Connector-Basantapur, SAGUNA,
Kalyani, Nadia –WB-741245.
4. Dr. Ramji Singh,
Executive Director,
All India Institute of Medical Sciences,
NH-34 Connector-Basantapur, SAGUNA,



Kalyani, Nadia -WB-741245.

... Respondents

(By Advocate : Mr. Gyanendra Singh)

O R D E R (ORAL)

Justice L. Narasimha Reddy, Chairman :

This CP is filed alleging that the respondents did not implement the order 01.10.2020 passed by this Tribunal in OA No. 799/2020.

2. It is represented that the respondents have filed WP (C) No. 3420/2021 challenging the order in the OA and the Hon'ble High Court allowed the Writ Petition.
3. Hence, we close the Contempt Petition.

(Nandita Chatterjee)
Member (A)

(Justice L. Narasimha Reddy)
Chairman

/Lalit/ankit/sd